

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3124

ANSWERED ON:15.03.2013

UNETHICAL PROMOTION OF VACCINES

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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether certain instances of unethical promotion of non-mandatory vaccines for babies by a few doctors/doctors` association allegedly in connivance with vaccine manufacturing companies have been reported in the country;
- (b) if so, the details of the instances reported during the last three years and the current year;
- (c) the action taken/proposed by the Government thereon; and
- (d) the corrective measures taken/proposed by the Government to check such unethical practices by the doctors and vaccine manufacturing companies in the country?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) Under the Universal Immunization Programme (UIP) children are vaccinated against 7 vaccine preventable diseases. In addition Japanese Encephalitis (JE) vaccine and Haemophilus influenzae type B (Hib) vaccines are provided in the selected areas in the country. No instances came to the notice of the Health Ministry on unethical promotion of non-mandatory vaccines.
- (b) to (d) Do not arise in view of reply to part (a) above.